

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:183

ANSWERED ON:11.03.2013

EXPORT OF PROCESSED AGRICULTURAL PRODUCTS

Ganpatrao Shri Jadhav Prataprao;Singh Shri Brij Bhushan Sharan

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether there has been a decline in the export of processed/value added agricultural products;
- (b) if so, the details thereof and the reasons therefor along with the total processed/ value added agricultural products exported and the foreign exchange earned therefrom during each of the last three years and the current year, country-wise;
- (c) whether the Government has taken decision to permit the export of processed/ value added agricultural products even in the event of restriction/ban imposed on export of the basic farm produce;
- (d) if so, the details thereof and the reasons therefor along with the impact of such policy on the prices of such goods in the domestic market; and
- (e) whether such a policy is likely to reduce wastage of perishable products in the country and if so, the details thereof along with the steps being taken by the Government to boost the export of processed/value added agricultural products and control the prices of such products in the domestic market?

**Answer**

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 183 FOR ANSWER ON 11TH MARCH, 2013 REGARDING "EXPORT OF PROCESSED AGRICULTURAL PRODUCTS "

(a) No, Madam.

(b) The details of total processed/value added agricultural products exported and the foreign exchange earned therefrom during 2009-10, 2010-11, 2011-12 and 2012-13 (Apr. to Dec. 2012) are as under:

Year	Quantity (MT)	Value (US\$ million)
2009-10	20,00,690.69	2261.65
2010-11	30,71,987.00	3647.51
2011-12	45,64,664.62	7827.61
2012-13 (Apr. - Dec.)#	36,85,311.30##	7872.71##

Source: APEDA/MPEDA

# Provisional/## includes figures for processed marine products for Apr. to Nov. 2012)

The top five destinations for India's export of processed agricultural products are USA, Indonesia, Vietnam, UAE and China. The top five destinations for India's export of processed marine products are USA, France, Italy, South Africa and Spain. A statement showing details for top five destinations for India's exports of processed food products and processed marine products is at Annexure -I.

(c & d) Yes, Madam. The Government has, vide notification no. 31(RE-2012) dated 04th February, 2013, decided to allow the export of 14 commodities/product groups of processed/value added agricultural products like cereal flours/meals, preparation of cereals etc., milk products like casein and caseinates, butter, cheese, curds etc., value added products of onion, and peanut butter even in the event of possible restriction/ ban on the export of its basic farm produce in future.

The export of above mentioned processed/value added agricultural products constitute a miniscule portion of overall exports of agriculture commodities, and would therefore have no impact on their prices in the domestic market. Such a decision has been taken to ensure a consistent and stable policy for processed and /or value added agri products and for enabling India to move up the value chain in export of agricultural commodities. This would also ensure better realization to farmers, minimizing post harvest losses, employment generation in food processing industries, ensuring investments in creation of infrastructure facilities for agricultural produce.

(e) It is expected that the adoption of above policy would stimulate much required investments in the processing sector and cold chain infrastructure in the country which would ultimately result in reduction of wastage of perishable products. The Government is taking steps to encourage exports of agro products, including processed food products through measures and incentives under Plan schemes of the Commodity Boards and Export Promotion Councils. Agricultural and Processed Food Products Export Development Authority (APEDA) and the Marine Products Export Development Authority (MPEDA) under the administrative control of the Department of Commerce are also implementing various schemes to extend financial assistance to the eligible exporters registered with it to boost the overall agri/marine product exports. Besides these measures, the Ministry of Commerce & Industry has put in place various schemes namely Market Development Assistance (MDA), Market Assistance Initiative (MAI), Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE), Vishesh Krishi and Gram Upaj Yojana, Focus Product Scheme, Focus Market Scheme, Town of Export Excellence, etc. to provide assistance to encourage exports in general. Trade delegations are also mounted to penetrate foreign markets and Buyer –Seller Meets are organized to assist the potential exports.